

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:560  
ANSWERED ON:26.07.2000  
KONAR IRRIGATION PROJECT  
RAVINDRA KUMAR PANDEY

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether execution work of Konar Inter-State-irrigation project has been started;
- (b) if not, the reasons therefor;
- (c) the efforts made by the Union Government so far to start construction work of the project; and
- (d) the time by which the execution work of the project is likely to be commenced?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) to (d) Konar Irrigation Project in Giridih and Hazaribagh districts of Bihar was considered by the Technical Advisory Committee of the Ministry of Water Resources in March, 1984 for an estimated cost of Rs.93.61 Crore. The project was not accepted due to inter-State issues. The main inter-State issues involved are namely,

- (i) concurrence of Damodar Valley Corporation to the share cost of Konar Dam payable by Bihar and
- (ii) acquisition of land at Panchet reservoir. The inter-State meetings were held on 2nd June, 1988, 16th November, 1989 and 5th December, 1997 but the issues could not be resolved.

In the meantime, the State Government submitted an updated estimate of the project first for Rs.187.67 Crore in August, 1988 and subsequently for Rs.350.55 Crore in July, 1999. Comments on Financial aspects, Cost (Irrigation), Equipment Planning and Irrigation Planning on the latter estimate have been forwarded to the State Government in September, 1999, November, 1999, December, 1999 and May, 2000 respectively for compliance which is awaited.

Irrigation is a State subject and as such the execution of the irrigation project depends upon the priority attached to it by the State Government.